

IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Calcutta for the year 1986-87 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Science Congress Association, Calcutta, for the year 1986-87. [Placed in Library. See No. LT 5595/88].

**Notifications under All India Services Act, 1951**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (1) The Indian Police Service (Pay) Amendment Rules, 1988 published in Notification No. GSR 101 in Gazette of India dated the 20th February, 1988.
- (2) The Indian Police Service (Fixation of Cadre Strength) Regulations, 1988 published in Notification No. G.S.R. 102 in Gazette of India dated the 20th February, 1988. [Placed in Library. See No. LT. 5596/88].

Statements showing action taken by government on various assurances, promises and undertakings given by Ministers during various sessions of Eight Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : I beg lay on the Table the follow-

ing statements (Hindi and English versions) showing action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth Lok Sabha :—

- (1) Statement No. XX—Second Session, 1985 [Placed in Library Sec No. LT. 5598/88].
- (2) Statement No. XVI—Fourth Session, 1985. [Placed in Library. Sec. No. LT 5589/88].
- (3) Statement No. XIII—Fifth Session 1986 [Placed in Library. See. No. LT 5599/88].
- (4) Statement No. X—Sixth Session 1986 [Placed in Library. See. No. LT 5600/88].
- (5) Statement No. VIII—Seventh Session, 1986 [Placed in Library. See. No. LT 5601/88].
- (6) Statement No. VII—Eighth Session 1987 [Placed in Library. See. No. LT 5602/88].
- (7) Statement No. III—Second Part of Eighth Session 1987 [Placed in Library. See. No. LT 5603/88].
- (8) Statement No. II—Ninth Session, 1987 [Placed in Library. See. No. LT 5604/88].

12 03 hrs

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

**Thirtieth and Thirty-third Reports**

[English]

SHRI RAM RATAN RAM (Hajipur) : I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (i) Thirtieth Report (Hindi and English versions) of the Committee on the Ministry of Welfare—

[Shri Ram Ratan Ram]

Socio-economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Andaman and Nicobar Islands.

- (ii) Thirty-third Report (Hindi and English versions) of the Committee on Action Taken by Government on the recommendations contained in their Twenty-third Report on the Ministry of Railways (Railway Board—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Western Railway.)

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(Interruptions)\*\*

[English]

MR. SPEAKER : Whatever the hon. Member says, that is without my permission. That does not form part of the record.

(Interruptions)

SHRI T. BASHEER (Chirayinkil) : We should know which are the parties. It is a very serious thing. You should allow a discussion on the subject. I have given notice. (Interruptions).

MR. SPEAKER : I am not allowing him at all.

[Translation]

Mr. Mahfooz : you do not listen to me. So why should I listen to you. It is a State Government's subject.

[English]

I cannot handle it. I have explained it to you.

(Interruptions)

[Translation]

MR. SPEAKER : Mr. Basheer, you may please it down.

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\*\*Not recorded.

[English]

MR. SPEAKER : Not allowed. Shri H.K.L. Bhagat.

12.04 hrs

## BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 7th March, 1988, will consist of :

- (1) Consideration of any item of Government Business carried out from today's Order Paper.
- (2) General discussion on the General Budget for 1988-89.

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12.04½ hrs.

## RE. RESIGNATION BY MEMBER

[English]

DR. CHINTA MOHAN (Tirupati) : Mr. Speaker, Sir, with a heavy heart, I resign from the membership of this august House. I am herewith giving the resignation letter to you. Kindly accept it. (Interruptions)

MR. SPEAKER : Mr. Chinta Mohan, there is a prescribed form for it.

(Interruptions)

KUMARI MAMATA BANERJEE (Jadavpur) : Sir, what is the reason? Mr. Speaker, we want his statement.

SHRI VILAS MUTTEMWAR (Chimur) : The House would like to know why he is resigning. (Interruptions)

KUMARI MAMATA BANERJEE : We want to know the reason. Please allow him to make a statement. (Interruptions)